

**FORM 'E'**

Form of supply of information to the applicant  
[Rule 4 (iv)]

No. HC.XXXV -02/2023-24/217 / RTI  
Dated 28/02/2024

From: Mr. S. Dhar  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

To : Ms. Hiya Kashyap  
H.No- 2, Kumarpara Bharalumukh,  
Kamrup Metropolitan, Assam, Pin: 781009

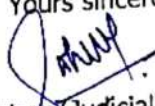
Sub: Information under RTI Act.

Ref: Your RTI application dated: 01/02/2024, Regd. Vide ID No. 158/2023-24  
dated 01/02/2024.

Madam,

With reference to the above, photocopy of answer script in respect of  
yourself / Roll No. 5676 of Stenography Grade -III skill test Examination, 2023  
is enclosed herewith.

Yours sincerely,

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

28-02-2024

**THE GAUHATI HIGH COURT**

( HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH )

NO.HC.XXXV - 14/2023-24/ 198/RTI

Dated Guwahati, .../02/2024

From : Sri S. Dhar  
Registrar (Judicial) & PIO  
Gauhati High Court-781001

To : The District and Sessions Judge,  
Karbi Anglong

Sub: Request for information under Right to Information Act, 2005.

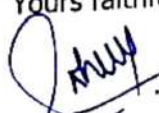
Ref: RTI application by Mrs. Mansi Kundu Maity, Regd. Vide 159/2023-24  
Dated 01/02/2024.

Sir,

With reference to the subject cited above, I am forwarding herewith a RTI application by Mrs. Mansi Kundu Maity, for taking necessary action from your end as the subject matter seems to fall under your jurisdiction. Reply, if any, may directly be sent to the applicant.

Encl: As stated above.

Yours faithfully,


  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

02-02-2024

Memo No. HC.XXXV -14/2023-24/ 199/ RTI, dated the .../02/2024

Copy to:

Mrs. Mansi Kundu Maity, Saldangra, Paschim medinipur, W.B.-721121. She is requested to approach the abovementioned PIO for getting the information in respect of her queries.

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

02-02-2024


FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 4/2023-24/205/ RTI  
Dated 06/02/2024

To,  
Mr. Selvaganesh A.  
35, South Street, Amaradakki  
Coimbatore, TN-641018

1. Please refer to your RTI applications registered vide I.D. Number 160/2023-24 Dated 01/02/2024 forwarded to undersigned seeking information relating to regarding pendency of cases.
2. The information asked for is as follows:

Number of pending cases in High Court and District Court is available at the Gauhati High Court official website, i.e., [ghconline.gov.in](https://ghconline.gov.in). You may access the information by following the link <https://ghconline.gov.in/index.php/statistics/>. At present, there are **24** numbers of Hon'ble Judges at the Gauhati High Court and there are **438** numbers of Judicial Officers presently working in the District Court of Assam.

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati. 06-02-2024

FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 4/2023-24/213/ RTI  
Dated 23/02/2024

To,

Mr. Satyam Singh  
29 DDA Pocket, Mayur vihar, phase-2  
Delhi - 110091

1. Please refer to your RTI application registered vide I.D. Number 161/2023-24 Dated 01/02/2023 forwarded to undersigned seeking information relating to installation of sanitary pad vending machine.


2. The information asked for is as follows:

1, 2, 3 & 4. – Queries are related to the Ministry of Law & Justice.

5.- Sanitary pad vending machines were installed in the Gauhati High Court and its outlying Benches with the prior approval of Hon'ble Chief Justice.(Copy attached) However, no policy has been framed in this regard by this Registry.

6.- The expenses towards the cost of the machines are charged to "Office expenses" Head of Account and there was no separate demand raised for dedicated Head of Account.

7.- At present, Smti. Utpala Phukan, Deputy Registrar has been monitoring the functioning/availability of pad etc. of the machines. However no formal order is available with the Registry.

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.  
23.02.2024

General Post

**THE GAUHATI HIGH COURT**

( HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH )

NO.HC.XXXV - 14/2023-24/202/RTI

Dated Guwahati, ...9./02/2024

From : Sri S. Dhar  
Registrar (Judicial) & PIO  
Gauhati High Court-781001

To : Principal Secretary,  
Department of Women and Child development,  
Govt. of Assam

Sub: Request for information under Right to Information Act, 2005.

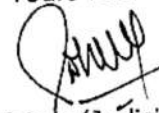
Ref: RTI application by Ms. Sivangi Sikhar, Regd. Vide 162/2023-24  
Dated 01/02/2024.

Sir,

With reference to the subject cited above, I am forwarding herewith a RTI application by Ms. Sivangi Sikhar, for taking necessary action from your end as the subject matter seems to fall under your jurisdiction. Reply, if any, may directly be sent to the applicant.

Encl: As stated above.


Yours faithfully,

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

Memo No. HC.XXXV -14/2023-24/ 209/ RTI, dated the ...9./02/2024

Copy to:

Ms. Sivangi Sikhar, P-9A, Ground floor, Jungpura extension, New delhi-110014. She is requested to approach the abovementioned PIO for getting the information in respect of her queries.

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

  
12/2/24



FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]


No HC.XXXV- 4/2023-24/206/ RTI  
Dated ..6./02/2024

To,

Mr. Jayesh Kulkarni  
Saptasurangi Omkar Hsg. Soc, M2 Farshi Maidan  
CIDCO-431003, Maharashtra

1. Please refer to your RTI applications registered vide I.D. Number 163/2023-24 Dated 02/02/2024 forwarded to undersigned seeking information relating to regarding misc. aspect of Judiciary.
2. The information asked for is as follows:

The queries are hypothetical and vague which demands opinion or view of the PIO, which does not fall under the definition of "information" under RTI Act, 2005. Hence, sought for information cannot be furnished.

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]


No HC.XXXV- 4/2023-24/2023/ RTI  
Dated 06/02/2024

To,

Mr. Jayesh Kulkarni  
Saptasurangi Omkar Hsg. Soc, M2 Farshi Maidan  
CIDCO-431003, Maharashtra

1. Please refer to your RTI applications registered vide I.D. Number 164/2023-24 Dated 02/02/2024 forwarded to undersigned seeking information relating to regarding misc. aspect of Judiciary.
2. The information asked for is as follows:

The queries are hypothetical and vague which demands opinion or view of the PIO, which does not fall under the definition of "information" under RTI Act, 2005. Hence, sought for information cannot be furnished.

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.  
06.02.2024

FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]


No HC.XXXV- 4/2023-24/OLY RTI  
Dated 05/02/2024

To,

Ms. Priyanka Das  
Jagduwar, Teok, Jorhat-785112

1. Please refer to your RTI applications registered vide I.D. Number 165/2023-24 Dated 02/02/2024 forwarded to undersigned seeking information relating to regarding Grade-iv employee of District Court.
2. The information asked for is as follows:

The queries are hypothetical which demands opinion or view of the PIO, which does not fall under the definition of "information" under RTI Act, 2005. Hence, sought for information cannot be furnished.

 05.02.2024

Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.



**FORM 'E'**

Form of supply of information to the applicant

[Rule 4 (iv)]

No. HC.XXXV -02/2023-24/218/ RTI

Dated 28/02/2024

From: Mr. S. Dhar  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

To : Mrs. Dhanjita Kalita  
Dolalgaon, Bongalgaon - 783380

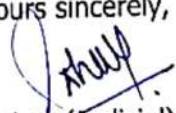
Sub: Information under RTI Act.

Ref: Your RTI application dated: 05/02/2024, Regd. Vide ID No. 166/2023-24  
dated 05/02/2024.

Madam,

1. Photocopy of transcription paper in respect of yourself / Roll No. 5464 of Stenography Grade-III Skill Test Examination, 2023 is enclosed herewith.
2. Assessments of the candidates' transcription paper of the candidates are done by the nominated evaluators who are expert in the field and allotment of marks is purely as per the discretion of the nominated evaluators.
3. Criteria such as counting of numbers of mistakes in terms of omission of words, spelling mistakes, punctuations, capitalization and paragraphs are done by the nominated evaluators who are expert in the field.
4. Copy of the dictation dated 24/6/2023 attached herewith.

Yours sincerely,

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

28.02.2024

**FORM 'E'**

Form of supply of information to the applicant

[Rule 4 (iv)]

No. HC.XXXV -02/2023-24/2.19 / RTI

Dated 28/02/2024

From: Mr. S. Dhar  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

To : Mr. Amit Das  
Babu para, Bongaigaon

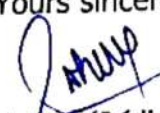
Sub: Information under RTI Act.

Ref: Your RTI application dated: 05/02/2024, Regd. Vide ID No. 168/2023-24  
dated 05/02/2024.

Sir,

1. Photocopy of transcription paper in respect of yourself / Roll No. 5058 of Stenography Grade -III skill test Examination, 2023 is enclosed herewith.
2. Assessments of the candidates' transcription paper of the candidates are done by the nominated evaluators who are expert in the field and allotment of marks is purely as per the discretion of the nominated evaluators.
3. Criteria such as counting of numbers of mistakes in terms of omission of words, spelling mistakes, punctuations, capitalization and paragraphs are done by the nominated evaluators who are expert in the field.
4. Copy of the dictation dated 24/6/2023 attached herewith.

Yours sincerely,

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

**FORM 'E'**

Form of supply of information to the applicant

[Rule 4 (iv)]

No. HC.XXXV -02/2023-24/226/ RTI

Dated 29/02/2024

From: Mr. S. Dhar  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

To : Mr. Amit Das  
Babu para, Bongaigaon

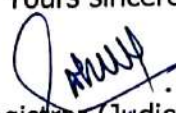
Sub: Information under RTI Act.

Ref: Your RTI application dated: 07/02/2024, Regd. Vide ID No. 171/2023-24  
dated 07/02/2024. 168

Sir,

1. Photocopy of transcription paper in respect of yourself / Roll No. 3029 of Stenography Grade -II skill test Examination, 2023 is enclosed herewith.
2. Assessments of the candidates' transcription paper of the candidates are done by the nominated evaluators who are expert in the field and allotment of marks is purely as per the discretion of the nominated evaluators.
3. Criteria such as counting of numbers of mistakes in terms of omission of words, spelling mistakes, punctuations, capitalization and paragraphs are done by the nominated evaluators who are expert in the field.
4. Copy of the dictation dated 11/6/2023 attached herewith.

Yours sincerely,

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati. 29.02.2024

**FORM 'E'**

Form of supply of information to the applicant

[Rule 4 (iv)]

No. HC.XXXV -02/2023-24/221 / RTI

Dated 29/02/2024

From: Mr. S. Dhar  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

To : Mrs. Lucky Ghosh  
M.G. Road, Bongaigaon-783380

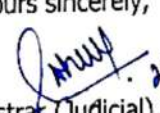
Sub: Information under RTI Act.

Ref: Your RTI application Regd. Vide ID No. 172 177/2023-24 dated 07/02/2024.

Madam,

1. Photocopy of transcription paper in respect of yourself / Roll No. 5986 of Stenography Grade-III Skill Test Examination, 2023 is enclosed herewith.
2. Assessments of the candidates' transcription paper of the candidates are done by the nominated evaluators who are expert in the field and allotment of marks is purely as per the discretion of the nominated evaluators.
3. Criteria such as counting of numbers of mistakes in terms of omission of words, spelling mistakes, punctuations, capitalization and paragraphs are done by the nominated evaluators who are expert in the field.
4. Copy of the dictation dated 25/6/2023 attached herewith.

Yours sincerely,

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.



**FORM 'E'**

Form of supply of information to the applicant  
[Rule 4 (iv)]

No. HC.XXXV -02/2023-24/224/ RTI  
Dated 29/02/2024

From: Mr. S. Dhar  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

To : Mrs. Lucky Ghosh  
M.G.Road, Bongaigaon-783380

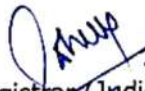
Sub: Information under RTI Act.

Ref: Your RTI application Regd. Vide ID No. 173/2023-24 dated 07/02/2024.

Madam,

1. Photocopy of transcription paper in respect of yourself / Roll No. 3518 of Stenography Grade -II skill test Examination, 2023 is enclosed herewith.
2. Assessments of the candidates' transcription paper of the candidates are done by the nominated evaluators who are expert in the field and allotment of marks is purely as per the discretion of the nominated evaluators.
3. Criteria such as counting of numbers of mistakes in terms of omission of words, spelling mistakes, punctuations, capitalization and paragraphs are done by the nominated evaluators who are expert in the field.
4. Copy of the dictation dated 18/6/2023 attached herewith.

Yours sincerely,

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.



**FORM 'E'**

Form of supply of information to the applicant

[Rule 4 (iv)]

No. HC.XXXV -02/2023-24/22-3/ RTI

Dated 29/02/2024

From: Mr. S. Dhar  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

To : Mrs. Bijaya Chakraborty  
Barpara, Bongaigaon-783380

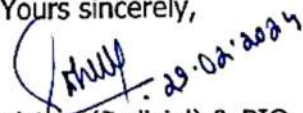
Sub: Information under RTI Act.

Ref: Your RTI application dated: 12/02/2024, Regd. Vide ID No. 177/2023-24  
dated 12/02/2024.

Madam,

1. Photocopy of transcription paper in respect of yourself / Roll No. 5276 of Stenography Grade-III Skill Test Examination, 2023 is enclosed herewith.
2. Assessments of the candidates' transcription paper of the candidates are done by the nominated evaluators who are expert in the field and allotment of marks is purely as per the discretion of the nominated evaluators.
3. Criteria such as counting of numbers of mistakes in terms of omission of words, spelling mistakes, punctuations, capitalization and paragraphs are done by the nominated evaluators who are expert in the field.
4. Copy of the dictation dated 24/6/2023 attached herewith.

Yours sincerely,

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

**FORM 'E'**

Form of supply of information to the applicant

[Rule 4 (iv)]

No. HC.XXXV -02/2023-24/227 / RTI

Dated 29/02/2024

From: Mr. S. Dhar  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

To : Mrs. Dhanjita Kalita  
Dolaigaon, Bongaigaon - 783380


Sub: Information under RTI Act.

Ref: Your RTI application Regd. Vide ID No. 178/2023-24 dated 12/02/2024.

Madam,

1. Photocopy of transcription paper in respect of yourself / Roll No. 3254 of Stenography Grade -II skill test Examination, 2023 is enclosed herewith.
2. Assessments of the candidates' transcription paper of the candidates are done by the nominated evaluators who are expert in the field and allotment of marks is purely as per the discretion of the nominated evaluators.
3. Criteria such as counting of numbers of mistakes in terms of omission of words, spelling mistakes, punctuations, capitalization and paragraphs are done by the nominated evaluators who are expert in the field.
4. Copy of the dictation dated 11/6/2023 attached herewith.

Yours sincerely,

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

**FORM 'E'**

Form of supply of information to the applicant

[Rule 4 (iv)]

No. HC.XXXV -02/2023-24/ 275/ RTI

Dated 29/02/2024

From: Mr. S. Dhar  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

To : Mr. Kanjit Das

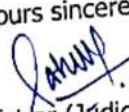
Sub: Information under RTI Act.

Ref: Your RTI application Regd. Vide ID No. 174/2023-24 dated 08/02/2024.

Sir,

1. Photocopy of transcription paper in respect of yourself / Roll No. 3471 of Stenography Grade -II skill test Examination, 2023 is enclosed herewith.
2. Assessments of the candidates' transcription paper of the candidates are done by the nominated evaluators who are expert in the field and allotment of marks is purely as per the discretion of the nominated evaluators.
3. Criteria such as counting of numbers of mistakes in terms of omission of words, spelling mistakes, punctuations, capitalization and paragraphs are done by the nominated evaluators who are expert in the field.
4. Copy of the dictation dated 11/6/2023 attached herewith.

Yours sincerely,

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

**THE GAUHATI HIGH COURT**  
( HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH )  
NO.HC.XXXV - 14/2023-24/201/RTI  
Dated Guwahati, 6.2/2024

From : Sri S. Dhar  
Registrar (Judicial) & PIO  
Gauhati High Court-781001

To : The District and Sessions Judge,  
Bongaigaon

Sub: Request for information under Right to Information Act, 2005.


Ref: RTI application by Mr. Somen Ch. Paul, Regd. Vide 169/2023-24  
Dated 03/02/2024.

Madam,

With reference to the subject cited above, I am forwarding herewith a RTI application by Mr. Somen Ch. Paul, for taking necessary action from your end as the subject matter seems to fall under your jurisdiction. Reply, if any, may directly be sent to the applicant.

Encl: As stated above.


Yours faithfully,

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

Memo No. HC.XXXV -14/2023-24/ 202/ RTI, dated the 6.2/2024

Copy to:

Mr. Somen Ch. Paul, Salbari, Bongaigaon -783380. He is requested to approach the abovementioned PIO for getting the information in respect of his queries.

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati



FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]


No HC.XXXV- 4/2023-24/206/ RTI  
Dated 7./02/2024

To,

Mr. Ashok Singh Rajpurohit  
Mahindrapur, B/H Kadiwala school  
Majura gate, Surat-395002

1. Please refer to your RTI applications registered vide I.D. Number 170/2023-24 Dated 05/02/2024 forwarded to undersigned seeking information relating to regarding selection in PCS (J).
2. The information asked for is as follows:

The query is hypothetical which demands opinion or view of the PIO, which does not fall under the definition of "information" under RTI Act, 2005. Hence, sought for information cannot be furnished.

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.



**THE GAUHATI HIGH COURT**

( HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH )  
NO.HC.XXXV - 14/2023-24/Z1D/RTI  
Dated Guwahati, 19/02/2024

From : Sri S. Dhar  
Registrar (Judicial) & PIO  
Gauhati High Court-781001

To : The District and Sessions Judge,  
Karbi Anglong/ Hojal/ Baksa/ Karimganj/Chirang  
Bongaigaon/ Bajali/ Dibrugarh

Sub: Request for information under Right to Information Act, 2005.

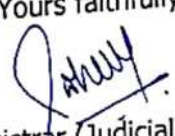
Ref: RTI application by Mr.Photick Chandra Neog, Regd. Vide 176/2023-24  
Dated 12/02/2024

Sir,

With reference to the subject cited above, I am forwarding herewith a RTI application by Mr. Photick Chandra Neog, for taking necessary action from your end as the subject matter seems to fall under your jurisdiction. Reply, if any, may directly be sent to the applicant.

Encl: As stated above.

Yours faithfully,


  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

19-02-2024

Memo No. HC.XXXV -14/2023-24/Z1D/RTI, dated the 19/02/2024

Copy to:

Mr. Photick Chandra Neog, A.T. Road, Laipuli, Tinsukia-786183 . He is requested to approach the abovementioned PIOs for getting the information in respect of her queries.

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

19-02-2024

FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]


No HC.XXXV- 1/2023-24/236 / RTI  
Dated 5../03/2024

To,

Ms. Saakshi,  
Paschim Vihar, Delhi

1. Please refer to your RTI application registered as I.D. Number 179/2023-24 dated 12/02/2024 addressed to undersigned seeking information relating to bail cases.
2. The information asked for are as follows:-
  - I. Number of pending bail matters in Gauhati High Court as of 29/02/2024 is 1105 (one thousand one hundred and five).
  - II. There is no provision in the CIS software to segregate the cases whether the same are denied or allowed.
  - III. Data not readily available with this Registry.
  - IV. Data not readily available with this Registry.

Yours sincerely,

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

**THE GAUHATI HIGH COURT**  
( HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH )  
NO.HC.XXXV - 14/2023-24/212/RTI  
Dated Guwahati, 22/02/2024

From : Sri S. Dhar  
Registrar (Judicial) & PIO  
Gauhati High Court-781001

To : The District and Sessions Judge,  
Kamrup (Metro)

Sub: Request for Information under Right to Information Act, 2005.


Ref: RTI application by Mr. Gautam Dey, Regd. Vide 180/2023-24  
Dated 12/02/2024.

Sir,

With reference to the subject cited above, I am forwarding herewith a RTI application by Mr. Gautam Dey, for taking necessary action from your end as the subject matter seems to fall under your jurisdiction. Reply, if any, may directly be sent to the applicant.


Encl: As stated above.

Yours faithfully,

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati  
22.02.2024

Memo No. HC.XXXV -14/2023-24/214 / RTI, dated the 22/02/2024

Copy to:  
Mr. Gautam Dey, O/o District & Sessions Judge, Karimganj. He is requested to approach the abovementioned PIO for getting the information in respect of his queries.

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati  
22.02.2024


FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/ 212/ RTI  
Dated 19/02/2024

To,

Dr. Nirjhar Bar  
172/1, Laxmi Narayan Road, Rabindranagar  
North 24 PGS-700065

1. Please refer to your RTI application registered as I.D. Number 181/2023-24 Dated 13/02/2024 addressed to undersigned seeking misc. information relating to issuing notice/order/circular for entry of people vaccinated by COVID-19 Vaccine in the Gauhati High Court premises.
2. The information asked for is as follows.
  - 1- The Gauhati High Court has issued several notifications in respect to entry of people vaccinated by COVID-19 Vaccine in the Gauhati High Court premises. The notifications are as follows Notification no. 60 dated 09/07/2021, Notification no. 75 dated 04/09/2021 and Notification no. 01 & 02 dated 05/01/2022 & 06/01/2022. These notifications are available at official website of the Gauhati High Court.
  - 2- Yes, it has been done as per said notifications.
  - 3- No.
  - 4- The query is hypothetical in nature hence the PIO cannot render his opinion in this regard as information under the RTI Act, 2005.

  
19/02/2024  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.


FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/215/ RTI  
Dated 26/02/2024

To,

Mr. Dibakar Talukdar  
Ward -14, Dolaigaon, Bakhrapara  
Bongaigaon - 783380

1. Please refer to your RTI application registered as I.D. Number 182/2023-24 Dated 15/02/2024 addressed to undersigned seeking copies of the transcription papers of the Stenography test of various aspirants held vide Notification dated 23/02/2023.
2. As per Section 8(1)(j) of the RTI Act, 2005 information sought for cannot be furnished as it pertains to third party information and you have not showed any larger public interest in this regard. Further the evaluation process of answer script (Transcript) of Stenography skill test is confidential in nature and it cannot be furnished.

 26.02.2024

Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.



FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/234 RTI  
Dated 5./03/2024


To,

Mr. Ajoy kumar Das  
House no-105, RGB Road, Guwahati-05

1. Please refer to your RTI application registered as I.D. Number 183/2023-24 Dated 16/02/2024 addressed to undersigned seeking information relating to video recording of court proceedings.

2. The information asked for is as follows.

1 & 2 - It may be mentioned here that Registry do not video record the court proceedings, however, live streaming of proceedings are stored at streaming site [youtube.com](https://www.youtube.com) the moment live streaming of court proceedings were allowed. As the live streaming of courts was started from September, 2022, proceedings only for the dates 03/11/2022, 15/11/2022, 08/12/2022, 27/01/2023, 23/02/2023, 20/04/2023, 25/05/2023, 15/06/2023, 12/10/2023 among the dates mentioned in application are available online i.e. [youtube.com](https://www.youtube.com). Accordingly the video recording could be downloaded from the links available with [ghconline.gov.in](https://ghconline.gov.in).

  
05.03.2024  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]


No HC.XXXV- 4/2023-24/227 RTI  
Dated .A./02/2024

To,

Mr. Gautam Dey  
O/o District & Sessions Judge, Karimganj

1. Please refer to your RTI applications registered vide I.D. Number 184/2023-24 Dated 19/02/2024 forwarded to undersigned seeking opinion in respect of promotion of District Court staff.
2. The information asked for is as follows:

The query is hypothetical which demands legal opinion of the PIO, which does not fall under the definition of "information" under RTI Act, 2005. Hence, sought for information cannot be furnished. It may be mentioned here that said Notification dated 14/10/2020, has been challenged at the Gauhati High Court which is still pending.

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati. 01-03-2024

O/C

FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/219 / RTI  
Dated 23/02/2024


To,

Mrs. Sashi Maheswari  
38, Bye lane 6, ABC, Ghy-781005

1. Please refer to your RTI application registered as I.D. Number 185/2023-24 Dated 21/02/2024 addressed to undersigned regarding supply of information relating to subscription of GLT & GLR.
2. The information asked for is as follows.

Year	Sl. No.	Subordinate Judiciary	No of copies (GLT)	No of copies (GLR)
2019	1	Central District Court Libraries	27	27
	2	S.D.J.M.(M) Court Library	21	21
	3	All Judicial Officers of Assam	345	345
2024	1	Central District Court Libraries	34	34
	2	S.D.J.M.(M) Court Library	18	18
	3	CJM Court Libraries	34	34

Received  
for Sashi Maheswari  
27.2.2024

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.  
23.02.2024

**FORM 'E'**

Form of supply of information to the applicant  
[Rule 4 (iv)]

No. HC.XXXV -02/2023-24/279/ RTI  
Dated ...1./02/2023

From: Mr. S. Dhar  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

To : Mr. Debajit Bhuyan  
Nagaon, Baihata chariali- Kamrup-781381

Sub: Information under RTI Act.


Ref: Your RTI application dated: 19/02/2024 Regd. Vide ID No. 188/2023-24  
dated 19/02/2024.

Sir,

With reference to the above, photocopy of answer script (paper II,III  
& IV) in respect of yourself / Roll No. 1702 of AJS Grade -III Preliminary  
Examination, 2017 are enclosed herewith.

Yours sincerely,

Encl : as stated

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

01-03-2024


FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/240/ RTI  
Dated 14/03/2024

To,

Mr. Nirjhar Bar  
172/1, Laxmi narayan Road  
Dum dum cantonment, North PGS-24

1. Please refer to your RTI application registered as I.D. Number 189/2023-24 Dated 20/02/2024 addressed to undersigned seeking misc. information relating to entry of non-vaccinated people in High Court premise.
2. The information asked for is as follows.
  - 1- The instruction of point no.(3) of the Notification no. 11 dtd. 16/02/2022 was in force till booster dose for all Employees and Advocates were completed by December, 2022. However exact date is not maintained by the Registry as whole exercise of vaccination was done by State Health Department.
  - 2 Yes, during that period.
  - 3- Exact date in this regard is not maintained by the Registry as whole exercise of vaccination was done by State Health Department. Moreover, no formal notice was issued revoking restriction of entry of non-vaccinated people in High Court premise, as it was done vide verbal order of the Registry.

  
14.03.2024  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.




FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/216/ RTI  
Dated 26/02/2024

To,

Ms. Monika Das  
Babupara, Netaji Nagar, Ward no-09  
Bongaigaon - 783380

1. Please refer to your RTI application registered as I.D. Number 191/2023-24 Dated 16/02/2024 addressed to undersigned seeking copies of the transcription papers of the Stenography test of various aspirants held vide Notification dated 23/02/2023.
2. As per Section 8(1)(j) of the RTI Act, 2005 information sought for cannot be furnished as it pertains to third party information and you have not showed any larger public interest in this regard. Further the evaluation process of answer script (Transcript) of Stenography skill test is confidential in nature and it cannot be furnished.

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati. 26.2.2024

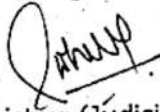
FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/245 / RTI  
Dated 19./03/2024

To

Mr. Lakhikant Pegu  
Gauhati High Court, Guwahati.

1. Please refer to your RTI application registered as I.D. Number 193/2023-24 dated 26/02/2024 addressed to undersigned seeking a copy of written statement of D.P. No-10/23 and explanation by Abdul Zabbar.
2. The information asked cannot be furnished as it pertains to third party information and you have not showed any larger public interest in this regard. It may also be noted here that the process of DP is confidential in nature.

  
15-3-24  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.


FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/233/ RTI  
Dated 7.../03/2024

To

Ms. Moonmoon Laskar  
House no-5, Shanti path, Jayanagar  
Khanapara-781022

1. Please refer to your RTI application registered as I.D. Number 194/2022-23 Dated 27/02/2024 addressed to undersigned regarding supply of misc. information relating to Shamima Jahan, who is recently recommended as a Judge.
2. The information sought for involves "Third Party Personal Information" and you have not shown any "Larger Public Interest" in your application. Hence, the information sought for cannot be furnished.

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.  
07-05-2024

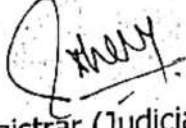
FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No.HC.XXXV- 1/2023-24/ 244/ RTI  
Dated ..19../03/2024

To,

Mrs. Jamuna Gogol Phukan,  
H.no-09, D Taroo path, Krishnapur,  
Beltola - 781028

1. Please refer to your RTI application registered as I.D. Number 196/2023-24 dated 27/02/2024 addressed to undersigned seeking copies of her ACR for the year 2010.
2. Copy of entire ACR (Remarks of Reporting /Reviewing/Accepting Authority) cannot be provided under RTI Act, as the same is confidential in nature and hence barred under section 8(i) (g) of RTI Act. However, the grading given in the ACR is not confidential in nature and the same could have been provided to you, had you sought for the same.

  
19-3-24  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

O/c

By Speed Post


FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/232/ RTI  
Dated 3/03/2024

To,

Mr. Parikhit Patgir,  
P.O. & Vill. Dekargaon, Dist- Sonitpur, Pin-784501.

1. Please refer to your RTI application registered as I.D. Number 197/2023-24 dated 28/02/2024 addressed to undersigned seeking legal opinion over certain issues.
2. The question demands legal opinion of the PIO and under the provision of RTI Act, 2005, the PIO cannot render his opinion as information. Hence, no information can be furnished in this regard.

 07.05.2024  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

 3/3/24

 3/3/24



**FORM 'E'**

Form of supply of information to the applicant  
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/ 247 / RTI  
Dated 22/03/2024

From: Sri S.Dhar,  
Registrar (Judicial) & PIO,  
Gauhati High Court.

To : Ms. Harsha Mazumder  
Karnachal Road,  
Silpukhuri, Guwahati-781003.

Sub: Information under RTI Act.

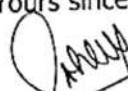
Ref: Your RTI application regd. vide ID No. 198/2023-24 dated 28/02/2024

Madam,

Photocopies of your answer scripts in respect of Stenographer Grade III 2023, are ready to be provided as per your request. You are to pay cost of Rs. 40/- (Forty) only (i.e. @ Rs. 5/- per sheet x 8 sheets), by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Yours sincerely,

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

Received  
Harsha Mazumder  
27/03/2024

**FORM 'E'**

Form of supply of Information to the applicant  
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/ 249 / RTI  
Dated 22/03/2024

From: Sri S.Dhar,  
Registrar (Judicial) & PIO,  
Gauhati High Court.

To : Ms. Rizwana Sultana,  
Haiborgaon, Nagaon,  
P.O.-Haiborgaon, P.S.-Sadar,  
Pin-782002, Assam.

Sub: Information under RTI Act.


Ref: Your RTI application regd. vide ID No. 199/2023-24 dated 29/02/2024

Madam,

Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 280/- (Two hundred eighty) only (i.e. @ Rs. 5/- per sheet x 56 sheets), by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Yours sincerely,

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

Received on  
27/03/24  
at 11:15 a.m.

Rizwana Sultana.

**FORM 'E'**

Form of supply of information to the applicant  
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/ 251 / RTI  
Dated 22/03/2024

From: Sri S.Dhar,  
Registrar (Judicial) & PIO,  
Gauhati High Court.

To : Mr. Mehul Shah  
Kamala Kunj, Flat No. 5E,  
5<sup>th</sup> Floor, NS Road,  
Fatasil, Guwahati-781009.

Sub: Information under RTI Act.

Ref: Your RTI application regd. vide ID No. 201/2023-24 dated 29/02/2024

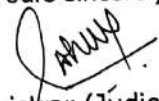
Sir,

Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 235/- (Two hundred thirty five) only (i.e. @ Rs. 5/- per sheet x 47 sheets), by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Received by  
Mehul Shah  
27/3/24

Yours sincerely,

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

**FORM 'E'**

Form of supply of information to the applicant  
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/ 252/ RTI  
Dated 22/03/2024

From: Sri S.Dhar,  
Registrar (Judicial) & PIO,  
Gauhati High Court.

To : Ms. Medha Basumatary,  
House No-31/4, Tulsi Bala Road,  
Ulubari, Guwahati -781007.

Sub: Information under RTI Act.


Ref: Your RTI application regd. vide ID No. 202/2023-24 dated 29/02/2024

Madam,

Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 230/- (Two hundred thirty) only (i.e. @ Rs. 5/- per sheet x 46 sheets), by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Yours sincerely,

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

Received  
Medha Basumatary  
27.03.24.


FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/134/ RTI  
Dated 07/03/2024

To,

Md. Mainul Islam Choudhury  
Hayat apartment, Ulubari, Ghy-07

1. Please refer to your RTI application registered as I.D. Number 211/2023-24 Dated 29/02/2024 addressed to undersigned seeking copies of the answer papers of the AJS Examination 2023 of an aspirant named Rizwan Choudhury.
2. As per Section 8(1)(j) of the RTI Act, 2005 information sought for cannot be furnished as it pertains to third party information and you have not showed any larger public interest in this regard.

  
07.05.2024  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.



**FORM 'E'**

Form of supply of Information to the applicant  
[Rule 4 (iv)]

No. HC.XXXV -01/2023-24/250 / RTI  
Dated 22/03/2024

From: Sri S.Dhar,  
Registrar (Judicial) & PIO,  
Gauhati High Court.

To : Mr. Bipranga Sharma,  
Flat No. A1, D Block, Laxmi Niwas,  
Shankardev Housing Society,  
Shankar Azan Path, North Jalukbari.

Sub: Information under RTI Act.

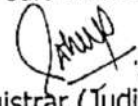
Ref: Your RTI application regd. vide ID No. 200/2023-24 dated 29/02/2024

Sir,

Photocopies of your answer scripts in respect of AJS Grade-III, 2023, are ready to be provided as per your request. You are to pay cost of Rs. 230/- (Two hundred thirty) only (i.e. @ Rs. 5/- per sheet x 46 sheets), by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheets with third party.

Yours sincerely,

  
22-03-2024  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

Received.  
27/03/2024  
Bipranga Sharma


FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 4/2022-23/232 / RTI  
Dated 12/03/2024

To,

Mr. Salim Saifi,  
Vill. Shahpur Nagli, Near Ex Sarpanch House,  
District + Post office - Nuh,  
Haryana - 122107

1. Please refer to your RTI application registered vide I.D. Number 195/2023-24 dated 27/02/2024 forwarded to undersigned seeking information relating to pendency of cases.
  
2. The information asked for is as follows:
  - 1) Relates to the Supreme Court of India.
  - 2 & 3)- Number of pending cases in the Gauhati High Court and all Subordinate Courts under its jurisdiction, are available at the official website. You may access the said information by following the link:-  
<https://ghconline.gov.in/index.php/statistics/>

  
12-03-2024  
Registrar- (Judicial) & PIO  
Gauhati High Court, Guwahati.

11/

o/c


FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]


No HC.XXXV- 03/2023-24/ 235/ RTI  
Dated 11/3/2024

To,  
Mr. Borthan Thousen,  
Administrative Officer (Judicial),  
Gauhati High Court, Guwahati.

1. Please refer to your RTI application registered as I.D. Number 190/2023-24 dated 21/02/2024 addressed to undersigned relating to number of NOC issued to the employees of this Registry to pursue LLB degree from 2015 to 2023.
2. The copy of the information sought for is attached herewith at Annexure A.

Encl:- As stated above.

  
11-03-2024  
**Registrar (Judicial) & PIO**  
**Gauhati High Court, Guwahati.**

  
11/3/2024

  
12/3/24

FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]


No HC.XXXV- 4/2023-24 RTI  
Dated 05/02/2024

To,

Ms. Priyanka Das  
Jagduwar, Teok, Jorhat-785112

1. Please refer to your RTI applications registered vide I.D. Number 165/2023-24 Dated 02/02/2024 forwarded to undersigned seeking information relating to regarding Grade-iv employee of District Court.
2. The information asked for is as follows:

The queries are hypothetical which demands opinion or view of the PIO, which does not fall under the definition of "information" under RTI Act, 2005. Hence, sought for information cannot be furnished.

 05.02.2024

Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.

**FORM 'E'**

Form of supply of information to the applicant

[Rule 4 (iv)]

No. HC.XXXV -02/2023-24/222/ RTI

Dated 29/02/2024

From: Mr. S. Dhar  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati

To : Mr. Kanjit Das  
Abhaypuri, Bongaigaon-783384


Sub: Information under RTI Act.

Ref: Your RTI application Regd. Vide ID No. 175/2023-24 dated 08/02/2024.

Sir,

1. Photocopy of transcription paper in respect of yourself / Roll No. 5878 of Stenography Grade-III Skill Test Examination, 2023 is enclosed herewith.
2. Assessments of the candidates' transcription paper of the candidates are done by the nominated evaluators who are expert in the field and allotment of marks is purely as per the discretion of the nominated evaluators.
3. Criteria such as counting of numbers of mistakes in terms of omission of words, spelling mistakes, punctuations, capitalization and paragraphs are done by the nominated evaluators who are expert in the field.
4. Copy of the dictation dated 25/6/2023 attached herewith.

Yours sincerely,

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.




FORM 'E'  
Form of supply of information to the applicant  
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/217/ RTI  
Dated 26/02/2024

To,

Ms. Koli Deb  
Old colony, Bongaigaon-783380

1. Please refer to your RTI application registered as I.D. Number 192/2023-24 Dated 18/02/2024 addressed to undersigned seeking copies of the transcription papers of the Stenography test of various aspirants held vide Notification dated 23/02/2023.
2. As per Section 8(1)(j) of the RTI Act, 2005 information sought for cannot be furnished as it pertains to third party information and you have not showed any larger public interest in this regard. Further the evaluation process of answer script (Transcript) of Stenography skill test is confidential in nature and it cannot be furnished.

  
Registrar (Judicial) & PIO  
Gauhati High Court, Guwahati.